## Japan's role in DMIC

1103. SHRI RAGHUNANDAN SHARMA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the role of Japan in Delhi-Mumbai Industrial Corridor (DMIC) and the proportion of Japanese partnership therein;
  - (b) the grant sanctioned for this scheme in the budget for 2012-13;
- (c) whether any State Government has opposed Delhi-Mumbai Industrial Corridor, and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) An MoU was signed on 13th December, 2006 between the Governments of India and Japan to develop the Delhi-Mumbai Industrial Corridor (DMIC). Japan is the partner country in the development of DMIC Project. The Government of Japan announced in December, 2011 its financial support for DMIC projects with Japanese participation to an extent of US \$ 4.5 billion in the first phase of the project.

- (b) A provision of Rs. 411.40 Crore has been made in the budget of 2012-13 for DMIC project development and implementation.
  - (c) No, Sir.

Written Answers to

(d) Does not arise.

## Notices under BIPA

- 1104. SHRIMATI T. RATNA BAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that Government has received notices from foreign investors under bilateral pacts;
  - (b) if so, the details thereof;
  - (c) if not, the reasons therefor; and
  - (d) the steps being taken for sorting the disputes?